

GOVERNMENT OF INDIA  
MINISTRY OF COOPERATION

**RAJYA SABHA**  
**UNSTARRED QUESTION NO.4169**  
ANSWERED ON 01.04.2026

**MoU BETWEEN SAHAKAR TAXI AND DELHI POLICE**

4169 Shri Sanjay Singh

Will the Minister of COOPERATION be pleased to state:

- (a) the details of MoU signed between the Delhi Police and the “Sahakar Taxi Cooperative” and whether it has a provision for the protection of the employment of the 148 employees working for the last 40 years;
- (b) the number of new employees recruited in the organization till date;
- (c) the statutory and financial basis for the new appointments, when the existing employees were laid off on grounds of ‘losses,’ given that this service operates on a ‘no-profit, no-loss’ basis; and
- (d) the basis for retrenchment in the name of a financial deficit when the DoPT has deemed their work to be of a regular nature ?

**ANSWER**

THE MINISTER OF COOPERATION  
(SHRI AMIT SHAH)

(a): A Memorandum of Understanding (MoU) was signed on 4th February 2026 between Sahakar Taxi Cooperative Limited (STCL) and Delhi Traffic Police to establish a collaborative framework for the management and digital integration of 34 pre-paid taxi booths across 21 locations in Delhi.

The MoU provides for a **clear operational framework** wherein:

- Delhi Traffic Police is responsible for the management and operation of the pre-paid booths, recruitment of booth staff, driver verification, and ensuring passenger safety, including the establishment of a control room mechanism.
- STCL is responsible for digital integration, financial management including payment of staff salaries, maintenance of booths, and branding/marketing activities.

The agreement is aimed at enhancing safety, transparency, commuter convenience, and driver

earnings, while modernising the existing prepaid taxi system through digital enablement. Bharat Taxi while continuing to train and engage existing eligible manpower at these booths has hired additional personnel.

(b): Recruitment within the cooperative framework is undertaken in accordance with operational requirements and phased expansion of services. Sahakar Taxi Cooperative Limited (STCL) periodically determines the number of personnel engaged, taking into account its approved organizational structure and business needs. As on 23rd March, 2026, the platform engages around 130 personnel in support and operational roles.

(c) & (d): The cooperative operates on a self-sustaining, no-profit, no-loss basis. Engagement of personnel is undertaken in line with operational requirements, financial prudence, and service delivery needs. Any restructuring or fresh engagement is carried out by the cooperative society, from time to time, with a view to improving operational efficiency, ensuring sustainability of services, and responding to evolving demand conditions, in accordance with applicable norms and procedures.

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